

Production) Second Amendment Order, 1975 (Hindi and English versions) published in Notification No. G. S. R. 403 (E) in Gazette of India, dated the 11th July, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-9830/75].

#### ORDER UNDER DELIMITATION ACT, 1972

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SARAJINI MAHISHI): I beg to lay on the Table a copy of Order No. 42 (Hindi and English versions) of the Delimitation Commission in respect of the State of Jammu and Kashmir published in Notification No. S. O. 281 (E) in Gazette of India, dated the 28th June, 1975, under sub-section (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No. LT-9831/75].

#### POST OFFICE SAVINGS BANKS (SECOND AMENDMENT) RULES, POST OFFICE SAVINGS CERTIFICATES (AMENDMENT) RULES, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table:—

(1) A copy of the Post Office Savings Banks (Second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 339 (E) in Gazette of India, dated the 21st June, 1975 under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(2) A copy of the Post Office Savings Certificates (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 340 (E) in Gazette of India, dated the 21st June, 1975 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.

[Placed in Library. See No. LT-9832/75].

(3) A copy of Notification No. G. S. R. 879 (Hindi and English versions) published in Gazette of India, dated the 19th July, 1975 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-9833/75].

(4) A copy of the Central Excise (Tenth Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 878 in Gazette of India, dated the 19th July, 1975, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-9834/74].

(5) A copy of the Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 1975 (Hindi and English versions) published in Notification No. S. O. 1992 in Gazette of India, dated the 28th June, 1975 under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. See No. LT-9835/74].

#### INTERIM REPORT OF NATIONAL COMMISSION ON AGRICULTURE

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of the Interim Report (Hindi version) of the National Commission on Agriculture regarding 'Certain Import aspects of selected Export Oriented Agricultural Commodities'. [Placed in Library. See No. LT-9836/75].

#### NOTIFICATIONS UNDER MERCHANT SHIPPING ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—